

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 785/2016

THE ASSESSING OFFICER, TEXTILES COMMITTEE

Appellant(s)

VERSUS

M/S. PREMIUM SUITING PVT. LTD. & ANR.

Respondent(s)

Date : 23-04-2019 This appeal was called on for hearing today.

For Appellant(s)

Mrs. Mahima C. Shroff, Adv.
Mr. Chirag M. Shroff, AOR

For Respondent(s)

Mr. Tanmaya Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed counter affidavit.

Service is complete on respondent No.2 but none has entered appearance.

Affidavit of valuation and Ad-valorem court fee have been filed.

Statement of case has not been filed by any of the parties. Stipulated time has already expired.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar